

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **10th** day of **April**, 2019

Present:

Hon'ble Mr.Rakesh Sagar Jain, Member-J

Original Application No. 1435/2013
(U/S 19, Administrative Tribunal Act, 1985)

Rabari Devi.

.....Applicant.

By Advocate – Shri R. Rai/Shri H.P. Gupta.

V E R S U S

Bharat Sanchar Nigam Ltd. & Ors.

.....Respondents.

By Advocates : Shri D.S. Shukla.

O R D E R

List revised. None present for the applicant. Shri D.S. Shukla, counsel for the respondents is present.

2. From the perusal of order sheets, it is evident that no one was present on behalf of the applicant on the last date i.e. 01.02.2019 & 26.03.2019. Today, also none present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the case.

Accordingly, the O.A. is dismissed in default and for non prosecution.

(Rakesh Sagar Jain)
Member (J)

/SS/